

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1985-86.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 3872/87]

Review on the Working and the Annual Report of the Handicrafts and Handlooms Exports Corporation of India Ltd. for 1985-86 and statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : I beg to lay on the table :—

- (1) A copy such each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1985-86.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi for the year 1985-86 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 3873/87]

12.04 hrs.

SUPPLEMENTRY DEMANDS FOR GRANTS (RAILWAYS), 1986-87

[English]

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for grants in respect of Budget (Railways) for 1986-87.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1986-87

[English]

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 1984-85.

BUSINESS OF THE HOUSE

12.06 hrs.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of SHRI H. K. L. Bhagat, with your permission, Sir, I rise to announce that Government Business in this House during the week commencing 9th March, 1987, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :—
- (a) The Cine Workers Welfare Fund (Amendment) Bill, 1987.
- (b) The Mental Health Bill, 1986, as passed by Rajya Sabha.